

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 12(ND)17**  
**CA. NO.**

**CORAM:**


**PRESENT: SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.02.2017**

**NAME OF THE COMPANY: M/s. Mr. Anurag Agarwal V/s. M/s. Virtual Engineering Services Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 241/242**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	KESHAN SAINI	} ADVOCATES	PETITIONER	
2.	ASHIS GOEL			

**ORDER**

None is present on behalf of the respondents. Ld. Counsel for the petitioner shall file the Affidavit of service.

To come up on 17.02.2017.

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**(S.K.Mohapatra)**  
**Member Technical**

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**(Ina Malhotra)**  
**Member Judicial**